

Central Administrative Tribunal, Lucknow Bench, Lucknow

ORIGINAL APPLICATION No.40/2010

This the 02nd day of February, 2010.

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member (A)

Nand Kishore Gupta aged about 45 years S/o G.L. Gupta R/o Gram Mathuranagar, Tola Sanichari Bazar, Post Anandnagar, District Maharajganj.

.....Applicant.

By Advocate: Sri A. Moin.

Versus

1. Union of India, through General Manager, North Eastern Railway, Gorakhpur.
2. Divisional Railway Manager, North Eastern Railway, Ashok Marg, Lucknow.
3. Divisional Railway Manager (P), North Eastern Railway, Ashok Marg, Lucknow.

.....Respondents

By Advocate: Shri K.K. Shukla

ORDER (Oral)

By Ms. Sadhna Srivastava, Member-J

At the outset the counsel for applicant states that the applicant has filed a detailed representation dt.15.12.2009 for change of category. The representation is still pending. Therefore, at this stage, he prays that a direction may be issued to the Respondent No.3 to consider  representation and decide the same by reasoned and speaking order. The counsel for respondents has no objection to the prayer made by the counsel for the applicant.

2. Keeping in view the submissions made by the counsel for applicant the OA is disposed of at the admission stage itself by giving a direction to the Respondent No.3 to decide the pending representation of the applicant dt.15.12.2009 and pass a reasoned and speaking order



in accordance with rules within a period of four months from the date of receipt of the certified copy of this order.

3. The OA is accordingly disposed of without any order as to costs.


(Dr. A.K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member-J

Amit/-